

(b) the quota of women entrepreneurs in such allotments, year-wise; and

(c) the procedure being followed for the allotment of such stalls?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Information is being collected and will be laid on the Table of the Sabha.

(b) and (c). As per Catering Policy, allotment of catering/vending contracts is made by the Zonal Railways by inviting applications through press advertisement. Applications so received are screened by a Screening Committee and contract awarded to the most suitable applicant on merits. Women entrepreneurs are eligible to apply for such contracts but no quota has been stipulated.

Fishing Harbours

2162. SHRI XAVIER ARAKAL : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of fishing harbours aided, developed and managed by the Central Government in Kerala;

(b) the details of the progress made for the development of Munambham fishing harbour of the Ernakulam District; and

(c) the amount spent of this harbour so far?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) One major fishery harbour, Cochin Stage-I in Kerala has been completed and its Stage-II is nearing completion for which 100% funds are provided by Government of India to Cochin Port Trust.

Four minor fishing harbours and twenty fish landing centres have been completed and six minor fishing harbours and two fish landing centres have been sanctioned by Government of India. The major fishery harbour at Cochin is managed by Cochin Port Trust under the Government of India and the other minor harbours and fish landing centres are managed by the State Government.

(b) For the development of Munambham fishery harbour, initial works of land acquisition, bridges, security-room are almost completed; main works of breakwaters, reclamation, quay wall, auction hall are at an advanced stage of construction; other small works of canteen, provision-store etc. are at various stages of progress

(c) An amount of Rs. 954.83 lakh is spent upto May, 1996 on Munambham fishery harbour.

Delhi State

2163. SHRI VIJAY GOEL :
DR. RAMKRISHNA KUSMARIA :
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to give full Statehood status to Delhi?

(b) if so, the time by which a final decision is likely to be taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The question of an appropriate structure for the administration of the National Capital was considered by the Committee on Reorganisation of Delhi set-up, commonly known as the Balakrishnan Committee. After a thorough consideration of the matter, the Committee concluded that it would not be in the national interest and in the interest of Delhi itself to restructure the set-up in Delhi as a full-fledged constituent State of the Union. In view of this recommendation and since the Central Government has to discharge special responsibilities in relation to the National Capital, it was not considered feasible in the larger national interest to grant Delhi a full-fledged Statehood.

As a result of the Constitution (69th Amendment) Act, 1991 and the Government of National Capital Territory of Delhi Act, 1991, Delhi has got a Legislative Assembly and a Council of Ministers responsible to it. No proposal to change the existing set-up is under consideration.

Funds for Soil Conservation

2164. DR. ARUN KUMAR SARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount allocated to Assam for the Centrally sponsored scheme of soil conservation during each of the last three years;

(b) the amount actually utilised by the State Government;

(c) the reasons for not utilisation of the full amount by the State Government; and

(d) the progress made so far in the implementation of soil conservation scheme in the State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). The amount allocated to State of Assam under the Centrally Sponsored Schemes of Soil conservation and